

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 01
(IB)-1067(PB)/2020

IN THE MATTER OF:

Cane Co-opertive Union, Sardar Nagar	...	Applicant/Petitioner
Vs		
Saraya Industries Ltd	Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 01.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

No representation on behalf of both the parties.

List the matter for hearing on 07.01.2021 for appearance and to argue the case on the next date of hearing.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)